CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

CIVIL CONTEMPT APPLICATION NO. 31 OF 2005

IN

ORIGINAL APPLICATION NO. 797 OF 2004

ALLAHABAD, THIS THE 11th DAY OF AUGUST, 2005.

HON'BLE MR. D. R. TIWARI, MEMBER (A) HON'BLE MR. K. B. S. RAJAN, MEMBER(J)

- Balak Ram Pal son of Sri Kamta Prasad, presently posted as T.L.P. Grade-II.
- Ram Nath son of Ram Abhilakh presently posted as T.L.F. Grade II
- Komal Singh son of Sri Mehtab Singh presently posted as Electrical Fitting Grade II
- 4. Shobih Ahmad son of Late Mohammad Aslam presently posted as Electrical Fitter, Grade-II
- 5. Mohd. Daud Khan son of Mohammad Khan, presently posted as Electrical Fitter, Grade-II
- Pramod Kumar Bhatnagar son of Sri T.S. Bhatnagar, presently posted as Electrical Fitter Grade-II

All working under Senior Divisional Engineer (Lighting) North Central Railway, Allahabad.

.....Applicants.

(By Advocate : Shri R. P. Singh)

Versus

- I.P. S. Anand, General Manager, North Central Railway, Allahabad.
- Sri Shree Prakash, Divisional Railway Manager, North Central Railway, Allahabad.
- Sri Noor Uddin Ansai, Senior Divisional Personnel Officer, North Central Railway, Allahabad.
- 4. Shri S.K. Gupta, Senior Divisional Engineer, (Electrical) Lighting, North Central Railway, Allahabad.

(By Adv. Sri A.K. Gaur)

DENO

ORDER

By Hon'ble Mr. D. R. Tiwari, Member (A)

Heard counsel for the parties. Counter Affidavit has been filed along with a copy of the compliance report which is annexed with the Counter Affidavit.

2. In view of this there is no case of contempt is made out. Therefore the Contempt Petition is dismissed. Notices issued to the respondents are discharged. Liberty is given to the applicant for taking appropriate action in accordance with law.

Member (J)

Member (A)

Shukla/-